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# \* IN THE HIGH COURT OF DELHI AT NEW DELHI

#### + W.P.(C) 12327/2023 & CM APPL. 48535/2023

TATA MOTORS EMPLOYEES UNION PUNE AND ORS.

..... Petitioners

Through: Appearance not given

versus

### EMPLOYEEE PROVIDENT FUND ORGANISATION AND ANR.

Through:

..... Respondents : Mr. Siddharth, Standing Counsel for EPFO with Mr. Anshul Saxena, Advocate for R-1

## CORAM: HON'BLE MR. JUSTICE CHANDRA DHARI SINGH

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<u>ORDER</u> 16.05.2024

At joint request of learned counsel appearing on behalf of the parties, list on 9<sup>th</sup> July, 2024.

### CHANDRA DHARI SINGH, J

MAY 16, 2024 gs/db

Click here to check corrigendum, if any

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